

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-258(ND)2020

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020

NAME OF THE COMPANY: M/s. Arora Vinyl Pvt. Ltd. V/s. Shri Banke Bihari Cotfab Pvt. Ltd.

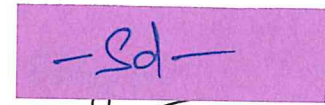
SECTION: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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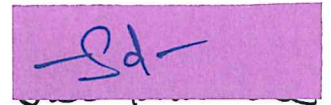
Present: Mr. Arvind Kumar and Mr. Israr Beg, Advocates for the Petitioner

ORDER

Affidavit of service stated to have been filed but the same is not before this Bench. Renotify this case for further consideration on 12th February 2020.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)